

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

115
T.P.No.193/2017
(CP-628/2016)

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th January 2018, 10.30 A.M

Name of the Company	Southern Avenue Inn. Pvt.Ltd.		
Under Section	391(2),394		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CA SHASHI Ahsan PET IT on behalf of
10/1/18

2. TIAINLA O/O RD (ER)
Dy Director Ministry of
Corporate Affairs
10.1.18

ORDER

Ld. Pr. CA for the petitioner and the Ms. Tiainla, Dy. Director from the O/o the Regional Director, Eastern Region, Ministry of Corporate Affairs representing the Central Government is present.

Ld. Pr. CA for the petitioner made a request for adjournment. Prayer is allowed.

List it on 08/03/2018.

Sd
(Jinan K.R.)
Member (J)

Sd
(V.P.Singh)
Member (J)